

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO. 715 OF 2019

In the matter of:

Savan Godiawala

Appellant

Vs

G.Venkatesh Babu & Ors

Respondent

Ms Misha, Mr. Vaijayant Paliwal, Advocates for Appellant.

Mr. Yogesh K Jagia, Ms Alisha Chopra, Ms Sumedha Chadha, Mr Surya Teja,
Advocates for Respondent.

ORDER

10.01.2020- Heard learned counsel for the parties at length. Arguments concluded. **Judgement reserved.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/bm